

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 14613 / Checker

Bilaspur, dated 10 Sept., 2024

III-4-1/2016 (Commercial Court)

Copy of Government notification F. No. 3069/2573/XXI-B/C.G./24 dated 05-09-2024 issued by the Law Department Raipur, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of VI Civil Judge, Senior Division, Raipur as Special Court under Commercial Court Act, 2015 to hear the cases of Commercial Court below District Judge Level (Civil Judge Level), Pecuniary value of Rupees 3 lakh to 10 lakh (except Arbitration Cases) in place of the Court of IV Civil Judge, Senior Division, Raipur is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

18. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
21. The Principal District and Sessions Judge, Raipur, **with reference your request letter No. 2543, dated 29-06-2024 for information & necessary action.**
22. The Principal District and Sessions Judge, Bastar (Jagdalpur)/ Bilaspur/ Durg / Korba/ Raigarh/ Rajnandgaon/Sarguja (Ambikapur), (Chhattisgarh) for information.
23. The Judge, Commercial Court, (District Judge Level), Atal Nagar, 2nd Floor, Rajya NITI Aayog, opposite CGPSC building, Sector-19, Atal Nagar, Nava Raipur (Chhattisgarh) for information.
24. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
25. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
26. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
27. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
28. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
29. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
30. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
31. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

05 SEP 2024

F.No. ^{306^g} 12573/XXI-B/C.G./24, In exercise of the powers conferred by Sub-section (1), (1-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 12750/III-4-1/2016/Checker, Bilaspur, dated 08th August, 2024, the State Government, hereby, amends this Department's Notification no. 14391/3830/XXI-B/C.G./2023, dated 20.12.2023, and designate the following court of **Civil Judge Level** as Commercial Court, in place of IV Civil Judge, Senior Division Raipur, namely:-

AMENDMENT

In the Schedule-I,

Under heading Commercial Court Below District Judge Level (Civil Judge Level) pecuniary value of Rupees 3 lakh to 10 lakh (except Arbitration cases), in column (3) of serial no 6, the symbols, punctuation and words "IV CJ-I, Raipur", the symbol punctuation and words "VI Civil Judge. Senior Division. Raipur" shall be substituted.

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department
Naya Raipur, dated09.2024

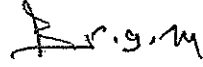
En.No. ^{306 70} 12573/XXI-B/C.G./24

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 12750/III-4-1/2016/Checker, Bilaspur, dated 08th August, 2024.
2. District and Sessions Judge, Raipur,
3. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
4. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,
5. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,

6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
7. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for uploading in the official website of the Department,

for information and necessary action.



(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department